NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/106 & 107/CAA/2017

NAME OF THE TRANSFEROR

: ASCENDAS INDIA PVT LTD

NAME OF THE TRANSFERRE

: ASCENDAS SERVICES INDIA PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. PAWAN THABAKH Coursel for Applicant

ORDER

Counsel for Petitioner present and filed petition. The Registry is directed to put up a note after verification of the petition for hearing and submissions of the Counsels. Put up on 29.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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